

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-517
IB-421/ND/2019
IA/1328/2022

IN THE MATTER OF:

Sumukhi Sales Pvt. Ltd.

.....Applicant

Vs.

YM Foodways Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC Liq.

Order delivered on 09.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent : Mr. Gautam Singhal, Mr. Rajat Chaudhary, Ms. Aastha
Vishnoi, Advs. for R 6

ORDER

Proxy counsel on behalf of the Applicant is present and submitted that the main counsel is not available today and therefore sought adjournment. Ld. Counsel on behalf of the Respondent is present. List the matter on **14.06.2024.**

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)